



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 293/15	TP 154/17	Hearing	391/ 394	Add Realty Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	S. VIVEKANANDA for VCB Associates 98454 28653	FOR Petitioner	
2)	Prema Hatti	FOR ROC	

Counsel for petitioner is present. Smt. Prema Hatti, Standing Counsel for ROC and RD is present. Already counsel for petitioner has filed one application for amendment of the Scheme. Today also, he has filed one more application for amendment of the Scheme. Registry to put up note on the application filed today for amendment of the Scheme.

Counsel for petitioner is directed to pay necessary fee required for these two applications for the purpose of numbering.

List it on 14.08.2017.


MEMBER (J)